

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/189/2016

NAME OF THE PETITIONER(S) : P. Sengodan & 2 others

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

ELIZABETH SESHADRI

for Respondent

v. H. V. E.

v. Hari Kumar

C. Surya.

Santosh Kumar.

For Petitioner

S.

ro- At: Shankar Mani

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to submit final arguments. At request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.

—Sof—  
MEMBER (TECHNICAL)  
ghk

—Sof—  
MEMBER (JUDICIAL)